

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 146/16	TP 180/17	For Orders	391 / 394	Paul Resorts & Hotels Pvt. Ltd.,

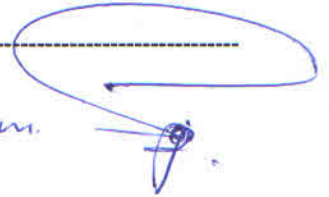
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SPTJ.P. JOTHAN
SPTJ Legu

Advocate for petitioner.




2) Prema. Hatti
for Sinehane


Adv. for ROC



Re-opened suo-motu to hear further arguments. Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD office is present. Assistant from OL office is present.

After getting the necessary clarification, the matter is again reserved for orders.


26/4
MEMBER (J)


MEMBER (T)